## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.19/(MAH)/2016 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.10.2016

NAME OF THE PARTIES:

Mr. Manoj Chandra Jain

V/s. M/s. Hrub Infracon Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241, 242, 244 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. CS Rahul Go. SeeretanSqhasrabuddhe Respondent 1-2

Respondent 1-2

2. Soura Subha hosh, Samarth chowdhamy i/b M/S. Husiami & Co. Advocate for Petitioners

5.5.1 m

Order

## C.P. No. 19/241-242/NCLT/MAH/2016

Petitioner sought two weeks to file the reply.

At the request of the Petitioner side, the order dated 29.8.2016 granting status-quo over board constitution is extended until next date of hearing

List this matter for hearing on 11.11.2016.

sd/-Shri B.S.V. Prakash Kumar Member (Judicial)